

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1601
TO BE ANSWERED ON FEBRUARY 12, 2019**

NORMS FOR HOUSING FOR ALL

No. 1601. DR. BANSHILALMAHATO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the norms determined for providing housing under the Pradhan Mantri Awas Yojana;**
- (b) whether the Government has fixed the target of Housing for All in the urban areas by the year 2022;**
- (c) if so, the details thereof along with the extent of success achieved in this direction since the launch of the said scheme; and**
- (d) the major hurdles being faced by the Government to meet the requirement of housing?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a): In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS) in urban areas through In-Situ Slum Redevelopment (ISSR); Affordable Housing in Partnership (AHP) and Beneficiary-Led individual house construction (BLC) components of the Mission.

The Credit-Linked Subsidy Scheme (CLSS for EWS/LIG&CLSS for MIG) component of the PMAY (U) is being implemented by the MoHUA as a Central Sector Scheme (CSS) through the Central Nodal Agencies (CNAs) viz. National Housing Bank (NHB) and Housing and Urban Development Corporation Ltd. (HUDCO). Under CLSS, interest subsidy on housing loans are provided for EWS, LIG&MIG segment.

(b) and (c): The PMAY (U) Guidelines provides for undertaking demand survey by States/UTs for assessing actual demand of housing under the Scheme. The demand validated and reported by States/UTs under the PMAY (U) to this Ministry so far is around 100 lakhs.

As on 04.02.2019, total 15,263 projects have been approved for construction of 72,80,851 houses under the PMAY (U), out of which 38,67,191 have been grounded for construction, 14,75,879 have been completed and 14,11,786 have been occupied by the beneficiaries.

(d): The Ministry reviews and monitors progress of the projects approved under PMAY(U) through Monthly and Quarterly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC), video conferencing and review meetings at the level of Secretary (HUPA) as also through field visits by the officers of the Ministry and persuade the States/UTs to meet the demand of housing under HFA mission.
